

ITEM NO.802

COURT NO.1

SECTION PIL(W)

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

I.A.No.3788 of 2014 in Writ Petition(s) (Civil) No(s). 202/1995

T.N. GODAVARMAN THIRUMULPAD Petitioner(s)

VERSUS

UNION OF INDIA & ORS Respondent(s)

Date : 31/08/2015 This appln. was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE AMITAVA ROY

For Petitioner(s) Mr. P. K. Manohar, Adv.

For Respondent(s)/ Mr.Ranjit Kumar, Sol.Genl.of India  
Ms.Vartika Sahay, Adv.  
For M/s.Corporae Law Group, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List the application on 18<sup>th</sup> September, 2015 before an  
appropriate Bench.

(G.V.Ramana)  
AR-cum-PS  
(Listing proforma enclosed)

(Vinod Kulvi)  
Asstt.Registrar